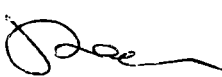



Date	Office Report 3	OA No. 2479/90	Orders
		<p><u>28.11.91.</u></p> <p>None present for the applicant. Mr.M.L. Verma - Counsel for the respondents.</p> <p>The learned counsel for respondents has filed photo copies of the papers ^{signed} given by the applicant acknowledging payment of the retiral benefits. It would be appeared that the applicant is no longer interested in pursuing the O.A. as the same has become infructuous after payments had been made to him. The O.A. is accordingly dismissed as having become infructuous.</p> <div style="display: flex; justify-content: space-around; margin-top: 20px;"><div data-bbox="654 891 922 1072"> (J.P. SHARMA) MEMBER (JUDL.)</div><div data-bbox="1109 891 1433 1072"> (KAUSHAL KUMAR) VICE CHAIRMAN.</div></div>	